

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

M.A./O.A./T.A. No. 563 1988

Jawaharlal Thakur

Applicant(s)

Versus T R Mishra Adv. for the  
petitioners.

Union of India & Ors Respondent(s)

T R Kyach Adv. for the  
respondents.

Sr. No.	Date	Orders
	<u>8/3/88</u>	<u>Service list</u> <u>(Copy served)</u>

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CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman

Hon'ble Mr. P.M. Joshi .. Judicial Member

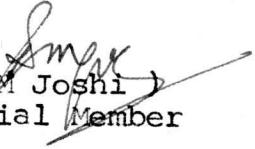
O R A L - O R D E R

8/09/1988

Per : Hon'ble Mr. P.H. Trivedi .. Vice Chairman

Heard Mr. S.H. Asrani for Mr. T.R. Mishra and Mr. B.R. Kyada, the learned advocates for the applicant and respondents respectively. Mr. Kyada states that they will take one month's time to dispose of the representations made by the **petitioners** in respect of their seniority which is pending with them. If the petitioners have any grievance they are free to agitate it before the Tribunal. It is so directed. Any order regarding promotion made in the meantime, will be subject to the result of the decision of the representations. With this order, the case is disposed of.

  
 ( P H Trivedi )  
 Vice Chairman

  
 ( P M Joshi )  
 Judicial Member

\*Mogera